IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

ITEM No.411
IA/231/ND/2023, IA/5626/ND/2020, IA/1237/ND/2022,
IA/5202/ND/2022 in IB/1265/ND/2019

IN THE MATTER OF:

Autonix Lighting Industries Pvt Ltd	...	Applicant
Versus		
Moser Baer Electronics Ltd	...	Respondent

Order under Section 9 of IBC, 2016.

Order delivered on 17.01.2023

Coram:
MR. P.S.N. PRASAD
HON'BLE MEMBER (JUDICIAL)
DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:
For the Liquidator : Mr. KanishkKhetan, Adv.
For the Respondent :

ORDER

Due to multiple Benches, there is paucity of time, the matter is adjourned to**23.02.2023**.

Sd/-
Vishal Rana
Court Officer
Court-IV

Mukesh